

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 205
(IB)-875(PB)/2020

RA-111/2023, RA-35/2024, IA-1660/2024

IN THE MATTER OF:

M/s. Dhankalash Distributors Pvt Ltd ... **Applicant/Petitioner**

Versus

Arena Superstructures Pvt Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 17.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the SRA : Adv. Prithu Garg, Adv. Shivam Singh, Adv. Parth Bhatia

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

RA-111/2023, RA-35/2024, IA-1660/2024: List on 30.05.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)